

## BUSINESS ADVISORY COMMITTEE

### Forty-fifth Report

(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Thursday, the 5th March, 1970.

2. The Committee recommend the allocation of time to the following items of Government legislative and other business as shown against each:—

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| (1) Statutory Resolution by Shri Kanwar Lal Gupta and others seeking disapproval of the Essential Commodities (Amendment) Continuance Ordinance, 1969.                 | } 2 hours  |
| (2) The Essential Commodities (Amendment) Continuance Bill, 1970, as passed by Rajya Sabha. ( <i>Consideration and passing</i> )                                       | }          |
| (3) Statutory Resolution by Shri Shri Chand Goyal seeking disapproval of the Haryana and Punjab Agricultural Universities Ordinance, 1970                              | } 3 hours  |
| (4) The Haryana and Punjab Agricultural Universities Bill, 1970 ( <i>Consideration and passing</i> )   | }          |
| (5) Statutory Resolution by Shri Kanwar Lal Gupta seeking disapproval of the Calcutta Port (Amendment) Ordinance, 1970   | } 2 hours  |
| (6) The Calcutta Port (Amendment) Bill, 1970, as passed by Rajya Sabha. ( <i>Consideration and passing</i> )   | }          |
| (7) Statutory Resolution by Shri Beni Shanker Sharma and others seeking disapproval of the Banking Companies (Acquisition and Transfer of Undertaking) Ordinance, 1970 | } 10 hours |
| (8) The Banking Companies (Acquisition and Transfer of Undertakings) Bill, 1970. ( <i>Consideration and passing</i> )  | }          |
| (9) The Merchant Shipping (Amendment) Bill, 1969 as passed by Rajya Sabha. ( <i>Consideration and passing</i> )  | 1 hour     |
| (10) The North-Eastern Council Bill, 1969 ( <i>Consideration and passing</i> )   | 2 hours    |
| (11) The Contingency Fund of India (Amendment) Bill, 1969. ( <i>Consideration and passing</i> )  | 1 hour     |
| (12) General discussion on General Budget for 1970-71  | 20 hours   |
| (13) Discussion and voting on Supplementary Demands for Grants (General) for 1969-70   | 1 Hour     |
| (14) Discussion and voting on Supplementary Demands for Grants (Railways) for 1969-70  | 1 hour     |
| (15) Discussion and voting on Supplementary Demands for Grants (Manipur) for <del>1969-70</del> (1969-70).   | } 2 hours  |
| (16) General Discussion on Manipur Budget and discussion and voting on Demands for Grants (Manipur) for 1970-71  | }          |
| (17) The Press Council (Amendment) Bill, 1970, as passed by Rajya Sabha. ( <i>Consideration and passing</i> )  | 4 hours    |

3. The Committee also recommend that with effect from Monday, the 9th March till Tuesday, the 31st March 1970, the House may, on days when there are sittings, sit upto 7 p. m.

4. The Committee further recommend that the House may sit also on Saturday the 28th March, 1970 for transaction of Government Business.

NEW DELHI;

March 5, 1970

Phalguna 14, 1891 (Saka)

G. S. DHILLON,

*Chairman,*

*Business Advisory Committee*